

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :09/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION0902- 11.00AM -11.05 AM

880-ADMISSION-CODE-SARANGAO-AT11.06 A.M.

1	SEBI Appeal	955/2023	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	LEGAL PANACEA ADV
Sub Matter :		Misc. Application/0001442/2023		
Sub Matter :		Misc. Application/0001443/2023		
	Misc. Application	1442/2023	MR. BALDEVSINH VIJAYSINH ZALA -Delay-Appeal Vs. SEBI	LEGAL PANACEA ADV
(Main Matter Number :SEBI Appeal/0000955/2023)				
	Misc. Application	1443/2023	MR. BALDEVSINH VIJAYSINH ZALA -Stay Vs. SEBI	LEGAL PANACEA ADV
(Main Matter Number :SEBI Appeal/0000955/2023)				

474-ADMISSION-CODE-SCORESMANTEX-AT11.07 AM

2	Misc. Application	1697/2023	ARUN MANTEX LTD.-DELAY Vs. SEBI	Vikash Makharia
(Main Matter Number :SEBI Appeal/0000075/2024)				
	Misc. Application	1698/2023	ARUN MANTEX LTD.-EXEMPTION Vs. SEBI	Vikash Makharia
(Main Matter Number :SEBI Appeal/0000075/2024)				
	SEBI Appeal	75/2024	ARUN MANTEX LTD. Vs. SEBI	Vikash Makharia
Sub Matter :		Misc. Application/0001697/2023		
Sub Matter :		Misc. Application/0001698/2023		

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<u>18-DISPOSAL-SHORTFALLFUNDS-AT11.08 AM</u>				
3	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
<u>28-DISPOSAL-COURTCODE-FORENSIC-11.09 A.M.</u>				
4	SEBI Appeal	663/2023	VIJAY KRIPLANI Vs. SEBI	Lex Legal and Partners
Sub Matter : Misc. Application/0000943/2023 Sub Matter(Disposed) : Misc. Application/0001261/2023				
	Misc. Application	943/2023	VIJAY KRIPLANI-STAY Vs. SEBI	Lex Legal and Partners
(Main Matter Number :SEBI Appeal/0000663/2023)				
	SEBI Appeal	884/2023	Mohan Prasad Kala Vs. SEBI	Lex Legal And Partners
Sub Matter(Disposed) : Misc. Application/0001314/2023 Sub Matter(Disposed) : Misc. Application/0001315/2023				
	SEBI Appeal	928/2023	SAVITA SATISH GOWDA and Anr. Vs. SEBI	Lex Legal And Partners
(/0000)				
Sub Matter(Disposed) : Misc. Application/0001415/2023 Sub Matter(Disposed) : Misc. Application/0001416/2023				
<u>889-DISPOSAL-COURTCODE-BRIGHTCOM- AT11.10 AM</u>				
5	SEBI Appeal	941/2023	BRIGHTCOM GROUP LTD and Ors. Vs. SEBI	L.S.Shetty and Associate
Sub Matter(Disposed) : Misc. Application/0001563/2023 Sub Matter(Disposed) : Misc. Application/0001564/2023 Sub Matter : Misc. Application/0000073/2024				

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	SEBI Appeal	942/2023	BRIGHTCOM GROUP LTD AND ORS Vs. SEBI	L.S.Shetty and Associate
Sub Matter(Disposed) : Misc. Application/0001565/2023				
Sub Matter(Disposed) : Misc. Application/0001566/2023				
Sub Matter(Disposed) : Misc. Application/0001667/2023				
Sub Matter : Misc. Application/0000071/2024				
	Misc. Application	71/2024	SEBI-DELY IN REPLY Vs. Brightcom Group Ltd. and Ors	MDP AND Partners
(Main Matter Number :SEBI Appeal/0000942/2023)				
	Misc. Application	73/2024	SEBI-DELY IN REPLY Vs. BRIGHTCOM GROUP LTD. AND ORS.	MDP and Partners
(Main Matter Number :SEBI Appeal/0000941/2023)				
<u>55-DISPOSAL-COURTCODE-SHAKTIAO -AT11.11 AM</u>				
6	SEBI Appeal	985/2023	SHAKTI PUMPS INDIA LTD. Vs. SEBI	ADV. PRASHANT TRIVEDI
Sub Matter : Misc. Application/0001497/2023				
	Misc. Application	1497/2023	SHAKTI PUMPS -DELAY IN FILING THE APPEAL Vs. SEBI	ADV.MR.PRASHANT TRIVEDI
(Main Matter Number :SEBI Appeal/0000985/2023)				